

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.56/2014 Rytumitra Cold Storage Pvt Ltd. Thullur Srinivas Rao & Others Rytumitra Cold Storage Pvt Ltd. & Others		
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)			
UNDER SECTION	397/398		

Counsel for Petitioner(s):

at 9966622805 (13)

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaran RI-R5	- tes	9849056652	<u>Lu</u>

Heard Mr.G.Bhupesh, on behalf of Mr.R.Raghunandan Rao, learned counsel for the Petitioner and Mr.S.Chidambaram, learned counsel for the Respondent.

Both the counsels submit that the issue in question is likely to be resolved. They requested some more time. Post the case on 22.01.2018.

Member (Technical)

Member (Judicial)